

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3647
ANSWERED ON:10.09.2007
COMMITTEE ON STRUCTURE OF LEVIES
Shivanna Shri M

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Ministry of Communications and Information Technology has requested to the Finance Ministry that the multifarious taxes, charges and fees applicable to the Industry should be unified and a single levy on revenue may be collected;
- (b) if so, the details thereof;
- (c) whether the Government has constituted a Committee to study the present structure of levies;
- (d) if so, the details thereof; and
- (e) the response received by the Ministry of Finance in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) No, Sir.

(b) Does not arise in view of (a) above.

(c) Yes, Sir.

(d) While presenting the Union Budget 2007-08, Union Finance Minister in Para-159 of the Budget Speech had requested the Department of Telecommunications to constitute a Committee to study the present structure of levies and make suitable recommendations to the Government. In pursuance to the same, a Committee headed by Member (Finance), Telecom Commission has been constituted to study the present structure of taxes and levies applicable in the Telecom Sector. The constitution of the Committee is as follows:

Member (F) - Chairperson.
Sr.DDG (LF) - Member
DDG (WPF) - Member
JS (T) - Member
DDG (Access Service) - Member

(e) The Committee is expected to submit its reports by the end of September, 2007.